



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23-08-2018


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/147/IB/2018
NAME OF THE PETITIONER : BAVANI SECURITY & NIGHT PATROL
NAME OF THE RESPONDENTS : MADRAS FERTILIZERS LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	M/S. Bavani Security & Night Patrol	R. RAGAVENDRAN	
	Geethanjalli T for Ayar + Doka	Respondent	

ORDER

Counsel for Petitioner present. Counsel for Respondent present and stated that her senior counsel could not attend this Tribunal today due to personal inconvenience. Both counsels prayed for time for making final submissions. At request of both sides, matter is adjourned. Put up on 07.09.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

sr